

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.73 of 2017 (SZ)

Appellant(s)

M/s Sharda Agro Industries Pvt. Ltd.
Rep by its Executive Director,
Guntur, Andhra Pradesh.

Vs The Appellate Authority,
Tamil Nadu Pollution Control Board,
Purasawalkam, Chennai and 2 others.

Respondent(s)

Legal Practitioners for Appellant(s)

M/s R. Saravanakumar,

Legal Practitioners for Respondents

M/s H. Yasmeen Ali for R2 and R3

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Note of the Registry	Orders of the Registrar
Order No.	Date: 31.07.2018 Appellant & counsel not present. No representation for respondents. MA pending before Tribunal call on 28.08.2018. (Tmt. Meena Satheesh) Registrar